SKINS (GRADING AND MARKING) RULES, 1937

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SKINS (GRADING AND MARKING) RULES, 1937

In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1) of 1937), the Governor General in Council is pleased to make the following rules, which have already been published as required under the section mentioned above :-

1. Short title and application :-

(1) These Rules may be called the Skins (Grading and Marking) Rules, 1937.

(2) They shall apply to Skins produced in India.

2. Grade designations :-
Grade designations to indicate the quality of Skins Goat and Sheep) are set out in column 1 of Schedule 1.

3. Definition of quality :-
The quality indicated by such grade designations is set out, against such designations, in columns 2 to 10 of Schedule 1.

4. Grade designation mars :-
The grade designation mark shall consist of a metal label of the design and shape set out in Schedule II.

5. Method of marking :-
The grade designation mark label shall be attached lo each skin on the tail near the root by means of a wire and secured with a lead seal bearing the word AGMARK.

SCHEDULE 1
SCHEDULE I

(See rule 2 and rule 3) Grade dcsignations and definition of quality of Skins (Goat and Sheep) produced in India

\ Special characteristics respecting state of condition \ \ \ General characteristics \ \ Grade \ \ \ \ \ \ \ \ de

\Marks due Pox. scab and \Ftayer's cuts \ State or \ Measure- Limits of \ \ \ tutional \ scab and \to extrnal other diseases \and marks \ co \ \ \ \ \ \ \ disease \ \ \ \ Length along \backS$ \

3 \ 4 5 \ 6 \ 7 \ 8 9 \ 10 \

\ \ Primes \Plump and \ Not \ Not Not \ Not allowed \ The skin \ Extra [102 cm \ 91 cm and \ \ thick sktns \ allowed \ allowed allowed \ cuts or \ no branding \ \ \ \ signs of \ \ \ holes on the \ from marks \ \ \ \ emaciation. \ \ \ belly portion*. \ and shall \ \ \ \ \ \ \ \ be re reasonable \ bly free \Heavy 102 cm \ \ \ signs of \ than four- than four more \ number allo- \ from \ Medium 84 cm to \81 cm to \ \ ema lion. Less \ four \ belly portion* \ dirt and \Light 71 to \ 69 cm. to \ \ plump and \ \ allowed. \ but not more- \ other extra- \Kids 84 cm \ \ \ than Pri- \ \ \ or holes (with \ matter. \71 cm. \69 cm.] \ \ mes but \ \ \ combined \ Head and \ \ \ \ not so thin \ \ \ total length of \ on remainder drying of the skin. Provided that the total number of marks and cuts, apart from thos on the belly portion*, shall not exceed

*The skin having been evenly folded lengthwise and a measurement made at right angles from the fold to a point midway between the fo distance from the central fold shall constitute the belly portion. $ The measurements given are for dry salted skins. A shrinkage allowance the case of raw skin. $$The skin having been evenly folded lengthwise and laid flat the length along back shall be masured from the roo c when measured at right angles to the fold.